

**HIGH COURT OF SIKKIM
GANGTOK**

No. 19./HCS

Date: 21/02/2026

NOTIFICATION

The Hon'ble, the Chief Justice, High Court of Sikkim is pleased to designate Central Project Coordinator to be the Registrar (Recruitment) in addition to her/his duties, to coordinate and assist the Recruitment Committee for whenever there is recruitment/appointment of officers and staff of the High Court of Sikkim and for recruitment of the Judicial Officers in Judicial Services.

By Order,

Sd/-
REGISTRAR

Memo No.: 1740-1749/HCS
Date: 21/02/2026
Copy to:

1. The Joint Registrar-cum-Sr. Judgment Writer to Hon'ble the Chief Justice, High Court of Sikkim.
2. The Addl. Registrar-cum-PS to Hon'ble Judge-I, High Court of Sikkim.
3. The Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge-II, High Court of Sikkim.
4. Central Project Coordinator, High Court of Sikkim.
5. Secretary, Home Department, Government of Sikkim
6. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok.
7. Private Secretary to the Chief Secretary, Government of Sikkim.
8. The Gazette Section, Home Department, Government of Sikkim for publication in the Official Gazette.
9. All Section In-charge, High Court of Sikkim.
10. The Computer Cell, High Court of Sikkim.
11. Notice Board.
12. Guard file, and
13. File.


21/02/26

REGISTRAR (JUDICIAL SERVICE)